

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**ITEM No.410**

**Restoration App/77/ND/2022 IN IB/249/ND/2022**

**IN THE MATTER OF:**

State Bank of India	...	Applicant
Versus		
Sri K. Gnyandeep & Another	...	Respondent

**Order under Section 95 (1).**

**Order delivered on 19.01.2023**

**Coram:**

**Mr. P.S.N. PRASAD,  
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Basa Mithun Shashank  
For the Respondent :

**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned to 28.02.2023.

**Sd/-  
Vishal Rana  
Court Officer  
Court IV**